

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No. 627 of 2018

In the matter of:

Awasiya Jan Kalyan Samiti (Regd.)

...Applicant(s)

Versus

State of Haryana

...Respondent(s)

Status Report on behalf of Municipal
Corporation of Faridabad in compliance
of order dated 02.12.2019

Most Respectfully Showeth:-

1. That this Hon'ble Tribunal during course of hearing on 02.12.2019, has considered the reports submitted by Central Pollution Control Board and Municipal Corporation of Faridabad and passed the order dated 02.12.2019 to take further action expeditiously in terms of said reports and to file status report before next date of hearing.

2. It is submitted that work of cleaning process by Super Sucker Machine from Sector-21D disposal at Sainik Colony stands completed. The stretch at Badkhal Chowk to Sector-21D which was badly chocked with clayey soil is now clear. At present the sewer line is working properly. As on today there is no

water logging in Sector-48 and Sainik Colony, Green Belt area. Further, it is also submitted that respondent-corporation is regularly carrying out cleaning/de-silting of sewerage network.

3. That silt produced after de-silting of drain is lifted and sent to STP premises. It is submitted that for the scientific disposal of silt a reference dated 05.12.2019 has been sent to Research & Development Center, Indian Oil Corporation, Faridabad. A copy of letter dated 05.12.2019 sent to Indian Oil Corporation is annexed herewith as Annexure-R/1.

4. That it is submitted that at present there is 1 No. STP of 45 MLD capacity for the treatment of domestic sewage generated from MCF area. To augment sewage treatment capacity, MCF is in process of construction of 2 No. of new STPs of 100 MLD and 80 MLD at Partapgarh and Badshahpur respectively by considering 2022 as base year. Govt. has already accorded administrative approval for this work. Further, a STP of 10 MLD capacity is being constructed by Faridabad Smart City Limited for treatment of sewage from MCF area. In addition to this, MCF has laid sewer line of 302 km till date out of 450 km sewer lines to be laid down. Work of laying of sewer line will be completed by 31-12-2020.

5. That a reference has been sent vide Memo No.MCF/SE/2019/600 dated 29.11.2019 to HSVP to comply with the order of this Hon'ble Tribunal. A further reference and reply of observations have also forwarded to HSVP for further necessary action. A copy of Memo dated 29.11.2019 is annexed as Annexure-R/2.

It is therefore, respectfully, prayed that in view of the submissions made herein above, the present petition may kindly be disposed off in the interest of justice. It is being undertaken that directions, if any, passed by this Hon'ble Tribunal, shall be complied with sincerely.

Place: Faridabad
Dated: 21.01.2020


Commissioner
Municipal Corporation
Faridabad

Verification:

Verified that the contents of above status report are true and correct to my knowledge which are derived from the official record. No part of it is false and nothing has been concealed therein.

Place: Faridabad
Dated: 21.01.2020


Commissioner
Municipal Corporation
Faridabad



Municipal Corporation, Faridabad
EPAK CHAWANJI, Faridabad-121001, Haryana
Tel: 01292411848, 2411824, 24115369
Fax: 01292411865



To

Annexure - R/1

✓ Sh. Umesh Shrivastav
The Manager,
Indian Oil Corporation, R&D Centre,
Sector 13, Old Faridabad,
Faridabad, Haryana 121006.

Memo No. MCF/SE/2019/ 620
Dated: 5-12-2019

Sub:- Technology for Treating Silt.

As per the discussion held at plant situated in Sector-13 bypass road when Ld. Commissioner, MCF visited the plant.

You are requested to kindly intimate this office if any technology available with your department for scientific disposal of silt received from open drains / sewer line. Recently the Hon'ble NGT asked from Govt./ MCF regarding scientific disposal of drain / sewer line silt.

Kindly treat as important matter.

(B.K.Kardam)
Superintending Engineer
Email-semcfaridabad@gmail.com

Copy to:-

- 1- Ld. Commissioner, MCF for kind information, please.
- 2- W/Chief Engineer, MCF for kind information, please.

olc



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465



From

Commissioner
Municipal Corporation
Faridabad

Annexure -R/2

To

The Administrator
Haryana Sahari Vikas Pradhikaran
Faridabad

Memo No.MCF/SE/2019/600
Dated: 29.11.2019

Subject: - O.A. No.627 of 2018- Awasiya Jan Kalyan Samiti (Regd.) Vs. State of Haryana and others.

I am directed to inform you that the Hon'ble National Green Tribunal passed the orders (copy attached) to develop the area in question under above O.A. in Sector-48.

Therefore, you are requested to kindly look in to the matter and take appropriate action as directed by the Hon'ble NGT.

This is for your kind information and necessary action.

D/A: As above.


Superintending Engineer
for Commissioner, MCF

C.C.

1. The Deputy Commissioner, Faridabad.
2. Chief Engineer, MCF, for information, please.
3. Superintending Engineer, HSVP, Faridabad.
4. PA to Ld.CMC for information of Ld.CMC.